

NATIONAL COMPANY LAW TRIBUNAL  
SPECIAL BENCH  
CHENNAI

19

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, CHENNAI HELD AT 10.30 AM 07-09-2018

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER :  
PETITION NUMBER : CP/655/IB/2018  
NAME OF THE PETITIONER(S) : STEEL AND SCRAP PVT LTD  
NAME OF THE RESPONDENT(S) : RRK HITECH INDUSTRIES PVT LTD  
UNDER SECTION : 9 RULE 6

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
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1.	K. RAVICHANDRAN ACS 12818 PCC. CP3207, for NRB Associates RP	Dr. Petitioner	K. Ravichandran
2.	PRAVEEN SURESHIT for Respondent. G.R. Associates		Praveen Sureshit

(19)

CP/655/IB/2018

**ORDER**

Counsel for Petitioner/Operational Creditor present. Counsel for Respondent/Corporate Debtor present. Both sides filed a joint memo of settlement signed by both the parties. The memo is taken on record and forms part of this order.

In view of the submissions made and in view of joint memo of settlement, the matter is **disposed of** as **settled**.

  
(K ANANTHA PADMANABHA SWAMY)  
Member (Judicial)

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